

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1099
TO BE ANSWERED ON 29TH APRIL, 2016**

NATIONAL MILK SAFETY STANDARDS

**1099. PROF. RAVINDRA VISHWANATH GAIKWAD:
SHRI JYOTIRADITYA M. SCINDIA:
SHRI GAURAV GOGOI:
SHRI KESHAV PRASAD MAURYA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the surge in the cases of sale of adulterated food articles particularly milk/ milk products;
- (b) if so, the details thereof and the reasons therefor along with the number of such cases reported during the last three years;
- (c) whether the Government proposes to formulate National Milk Safety Standards to check adulterated milk across the country;
- (d) if so, the details thereof and the action taken thereon; and
- (e) the other steps taken/being taken by the Government to curb adulterated food items?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) & (b): Some cases of adulteration of milk and other food articles have come to the notice of the Food Safety and Standards Authority of India (FSSAI). The Commissioners of Food Safety throughout the country are repeatedly urged to take up strict enforcement of standards prescribed in the Food Safety and Standards Regulations. As per information made available by the State/UT Governments to FSSAI, the numbers of samples of food products including milk and milk products collected, analysed, samples found adulterated/misbranded and action taken during the year 2013-14, 2014-15 and 2015-16 (1st April to 30th September, 2015) are at Annexure-I, II, and III respectively.

(c) & (d): The standards of milk and milk products have been prescribed in the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011. Revisions of these standards or setting up new standards is a dynamic process. Accordingly, standards prescribed in these regulations are amended or new standards are set-up from time to time as and when required.

(e): The implementation and enforcement of Food Safety and Standards (FSS) Act, 2006 primarily rests with the State/UT Governments. FSSAI regularly takes up the issue of enforcement of the provisions of the Act and regulations thereunder with the State/UT authorities, through periodic written communications as also interaction during the meetings of the Central Advisory Committee. A Surveillance Plan for States has been prepared by a Working Group of Food Safety Commissioners taking into account various parameters including consumption pattern for cultural/festival occasions. Further, in order to pay a focused attention to the adulteration of milk and milk products, a special cell has been created in the FSSAI. The Secretary, Department of Health and Family Welfare has vide D.O. letter dated 13.02.2016 also requested the Chief Secretaries of all States/UTs to issue instructions to the administrative and police authorities to extend all possible cooperation to the food safety authorities in carrying out surveillance activities to check food adulteration and manufacture/sale of sub-standards food items.

Annexure-I

Annual Public Laboratory Testing Report (2013-2014)

Sr. No.	Name of the State/U.T.	Total No. of samples taken	No. of Samples Analysed	No. of Samples found adulterated and Misbranded	No. of Cases Launched		No. of Convictions/ Penalties	
					Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees
1.	A & N Islands	1	1		Nil	Nil	Nil	18/ Rs. 14,500
2.	Andhra Pradesh	4038	4038	716	417	200		Rs. 39,94,385
3.	Arunachal Pradesh	213	213	9	1	8		9/Rs. 6,33,000
4.	Assam	435	435	53	26		Nil	Nil
5.	Bihar	1189	1103	121	19	71	Nil	14/ Rs. 2,26,000
6.	Chandigarh	146	146	9	5	6	Nil	3
7.	Chhattisgarh	294	294	112		56	Nil	7/ Rs. 3,49,000
8.	Dadra & N.H.	6	6	3	Nil	3	3/ Rs. 35,000	Nil
9.	Daman & Diu	40	40	0	0	0	0	0
10.	Delhi	1187	1187	118		69	NA	Rs. 15,73,000
11.	Goa	704	696	37	6	7	2	Rs. 27,000
12.	Gujarat	11111	10495	900	56	341	16	12/ Rs. 1,90,000
13.	Haryana	2101	2101	293	37	223	37	129/ Rs.26,61,800
14.	Himachal Pradesh	236	157	129	1	22	0	7/ Rs 7,00,000
15.	Jammu & Kashmir	3109	2851	682	15	526	353	Rs. 2,76,600
16.	Jharkhand	1075	725	144	99		8	Rs 22,07,000
17.	Karnataka	2224	2153	133	59		3	72
18.	Kerala	682	664	138	104	0	0	810/ Rs. 55,35,000
19.	Lakshadweep							
20.	Madhya Pradesh	4743	4599	1433	233	603	3	133/ Rs. 29,32,000
21.	Maharashtra	7677	7516	1523	1172	1385	49	17/Rs. 41,76,500
22.	Manipur							
23.	Meghalaya	17	14	7		6		
24.	Mizoram	No lab						
25.	Nagaland	66	66	21	0	0	0	0
26.	Orissa							
27.	Puducherry	4741	4741	319				
28.	Punjab	6227	5884	771	203		3	77
29.	Rajasthan	6375	6375	1160		436		112/ Rs.15,50,000
30.	Sikkim							
31.	Tamil Nadu	707	658	261	8	40	16	Rs. 6,59,800
32.	Tripura							
33.	Uttar Pradesh	11579	13554	4275	2930		409	1510/ Rs.4,47,84, 400
34.	Uttarakhand	1503	851	169	5	117		Rs. 5,06,489
35.	West Bengal							
	Total:	72,994	72,200	13,571	3105	7130	913	2932/ Rs. 7,29,89,474

Annexure-II

Annual Public Laboratory Testing Report for the year 2014-2015									
Sr. No.	Name of the State/ U.T.	Total No. of samples taken	No. of Samples Analysed	No. of Samples found adulterated and Misbranded	No. of Cases Launched		No. of Convictions/ Penalties		
					Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees	
1.	A & N Islands	17	16	4	0	0	0	14/ Rs.4,55,000	
2.	Andhra Pradesh	2788	2788	290	338	78	0	Rs.51,63,020	
3.	Arunachal Pradesh	292	258	29	2	14		7	
4.	Assam	595	595	74	28	32	8	Rs. 70,000	
5.	Bihar	1763	1320	7		16		5/ Rs. 38,000	
6.	Chandigarh	102	102	5	5			Rs. 1,50,000	
7.	Chhattisgarh	133	133	27	14	41		16	
8.	Dadra & N.H	9	2	Samples are analysed by Gujarat State Laboratory					
9.	Daman & Diu	65	65	3		3		3/ Rs.30,000	
10.	Delhi		1480	148					
11.	Goa	798	800	81	1	4	4(12)	Rs. 4,35,000	
12.	Gujarat	11981	11700	1243	37	465	30	178/Rs.56,13,500	
13.	Haryana*	989	989	105	08	114	6	Rs.1,500	
14.	Himachal Pradesh	796	725	461	34	42	18	Rs.8,88,500	
15.	Jammu & Kashmir	2592	2462	621	17	401	243	Rs.19,76,600	
16.	Jharkhand	716	509	112	41	24			
17.	Karnataka	2154	2110	311	56			42	
18.	Kerala	3085	2735	464	41	161	0	280/ Rs.72,39,700	
19.	Lakshadweep								
20.	Madhya Pradesh	9532	9131	1412	127	716	418	418/ Rs.43,28,000	
21.	Maharashtra	8663	6985	1162	869	1426	75	Rs.1,65,41,499	
22.	Manipur								
23.	Meghalaya	47	34	4	0	4	2	1/ Rs.10,000	
24.	Mizoram								
25.	Nagaland	83	83	11	0	0	0	0	
26.	Odisha	544	544	112	0	1		1	
27.	Puducherry	1946	1946	39	0	0	0	0	
28.	Punjab	8053	7860	1458	846		82		
29.	Rajasthan*	3132	3031	747	158	222	116	Rs. 8,45,500	
30.	Sikkim								
31.	Tamil Nadu	2939	2873	1047	64	486	203	Rs.34,99,700	
32.	Telangana	363	312	32	4	24	11	10/ Rs.17,57,100	
33.	Tripura	933	933	2	0	0	0	0	
34.	Uttar Pradesh	14173	9605	4119	161	3489	186	1738/ Rs.5,98,08,106	
35.	Uttarakhand	1971	1356	233	5	117	0	80/Rs.5,06,489	
36.	West Bengal	120	120	65	0	17	0	1/Rs. 30,000	
	Total:	83265	74010	14599	2676	7860	1402	2795/ Rs.10,93,87,214	

Note: Annual Report of the States* has been compiled on the basis of half Yearly reports furnished.

Half Yearly Public Laboratory Testing Report for the year 2015-2016 (01-04-2015 to 30-09-2015)								
Sr. No.	Name of the State/ U.T.	Total No. of samples taken	No. of Samples Analysed	No. of Samples found adulterated and Misbranded	No. of Cases Launched		No. of Convictions/ Penalties	
					Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees
1.	A & N Islands	17	16	4	0	0	0	0
2.	Andhra Pradesh							
3.	Arunachal Pradesh	115	69	29	0	8	0	1/ 1000
4.	Assam							
5.	Bihar	1015	1040	39	0	66		4/ 20,000
6.	Chandigarh	96	96	12		12		2/ 1,02,000
7.	Chhattisgarh	486	486	167	0	28	0	30,000
8.	Dadra & N.H	40	40	5		3		1/ 10,000
9.	Daman & Diu	7	6	6				
10.	Delhi	886	886	157	7		55	51,32,000
11.	Goa	504	512	62	0	3	1	1/ 5,000
12.	Gujarat	5422	5129	526	15	101	32	85/ 84,75,830
13.	Haryana	1437	1437	193	7	80	1	35/ 4,12,100
14.	Himachal Pradesh	296	305	55	19		20	1,80,000
15.	Jammu & Kashmir	1354	1215	334	1	335	215	22,14,400
16.	Jharkhand							
17.	Karnataka	9476	7626	1043	22	0	0	2.76,700
18.	Kerala							
19.	Lakshadweep							
20.	Madhya Pradesh	4905	4753	627	48	622	229	229
21.	Maharashtra	2019	1400	345	396	85	105011	12,25,500
22.	Manipur	67	67	0	0	8	8	8/ 1,64,000
23.	Meghalaya	97	77	56		4		
24.	Mizoram	6	4	2				
25.	Nagaland							
26.	Odisha	86	86	25		1		
27.	Puducherry	1469	1469	41	0	2	2	2/ 20,000
28.	Punjab							
29.	Rajasthan							
30.	Sikkim							
31.	Tamil Nadu	1018	973	298	58	149	12	104
32.	Telangana							
33.	Tripura	513	466	9	5			
34.	Uttar Pradesh							
35.	Uttarakhand							
36.	West Bengal	102	101	71	1	13	0	0
	Total:	31,433	28,259	4,106	579	1,520	1,05,586	486/ Rs.1,87,23,530